GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *5

TO BE ANSWERED ON THE 11th DECEMBER, 2018 / AGRAHAYANA 20, 1940 (SAKA)

MAOIST ACTIVITIES

*5. SATAV RAJEEV: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the nature of maoist threat in the country, particularly in the States of Jharkhand, Bihar, Chhattisgarh and Odisha;

(b) the number of security personnel and civilians killed/injured during naxal violence and the details of compensation paid to the family members of the victims during each of the last three years and the current year, State/UT-wise;

(c) whether many security/police personnel have been killed in Dantewada district of Chhattisgarh by Maoists recently and if so, the details thereof;

(d) whether the Government proposes to provide air and ground support to security personnel in the said Maoist affected States and if so, the details thereof; and

(e) whether the Government has initiated any scheme for surrender of the Maoists with arms and if so, the number of Maoists who have surrendered during the last three years along with the other steps taken by the Government to bring an end to Maoist activities in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NUMBER 5* FOR 11 DEC 2018

(a): The LWE scenario in the country has been consistently improving over the years. The declining trend which started in 2011 continues in 2018 as well. State wise violence data for Jharkhand, Bihar, Chhattisgarh and Odisha for 2011 to 2018 is at Annexure-I.

(b): Number of Security Forces personnel and civilians killed/injured is at Annexure-II.

Details of compensation paid to next-of-kin of victims of LWE violence is as follows:-

(i) <u>CAPF</u>. The Central Government pays Rs 35 lacs as ex-gratia and an additional Rs 20 lacs ex-gratia is paid through the Security Related Expenditure (SRE) Scheme to the Next-of-kin (NoK) of martyrs of CAPF. Insurance cover to CAPF personnel is also provided under the SRE Scheme. In addition, the State in which the individual was serving, his Home State and the force to which he belongs pay ex-gratia/insurance benefits/ benefits from risk fund and welfare funds at varying rates. Apart from above, the next-of-kin is also given full salary till the age of superannuation under Liberalized Pensionary Award (LPA) & is also eligible for compassionate appointment as per applicable rules. In addition, compensation for incapacitation with a maximum ceiling of Rs 5 lac is also reimbursed to the States under the SRE Scheme. (ii) <u>State Police</u>. Next-of-kin of security personnel of the State Forces get Rs 20 lacs as ex-gratia under the SRE Scheme. Insurance cover to State Police personnel is also provided under the SRE Scheme. The States also have their own policies with regard to other compensation components for their personnel martyred in LWE violence. Compensation for incapacitation with a maximum ceiling of Rs 5 lac is also reimbursed to the States under the SRE Scheme.

(iii) <u>Civilians.</u> Next-of-kin of civilians killed in LWE violence are eligible for Rs 2 lacs under the SRE Scheme and Rs 5 lacs under the 'Central Scheme for Assistance to Civilian Victims/Family of Victims of Terrorist/Communal/LWE Violence and Cross Border Firing and Mine/IED Blasts on Indian Territory". In addition, States have their own policies with regard to compensation for civilians killed in LWE violence.

(iv) Compensation paid to CAPF personnel martyred in anti-LWE operations for last three years and current year is at Annexure-III. Details with regard to compensation paid to State Police personnel and civilians is not maintained at Central Government level.

(c): 11 Security Forces personnel were killed in Dantewada district of Chhattisgarh by Left Wing Extremists in 2018 (up to 15 Nov 2018).

--3--

L.S.S.Q NO. *5 FOR 11.12.2018

(d): The Government of India has provided helicopters for logistic support, troop movement, medical supplies and casualty evacuation. No use of air firepower is envisaged in anti-LWE operations. Government of India has provided a large number of CAPF Bns to affected States for combating Left Wing Extremism.

(e): Yes, the Central Government has a comprehensive 'Surrender-cum-Rehabilitation Scheme of Left Wing Extremists in the affected States' to allow Left Wing Extremists to return to the mainstream. In addition, States also have their own respective surrender policies for encouraging surrenders by LWE cadres. Number of LWE cadres surrendered during last three years and current year up to 15 Nov 2018 is 3286.

The Government has a holistic approach towards combating LWE wherein it supplements the efforts of the State Governments over a wide range of measures. A National Policy and Action Plan has been put in place that envisages a multi-pronged strategy involving security related measures, developmental interventions and ensuring rights & entitlements of local communities etc. Security related measures include assistance to LWE affected States by providing CAPF Bns, helicopters, UAVs, construction of fortified police stations, arms and equipment, training assistance, sharing of intelligence etc. On development side, apart from flagship schemes of the

--4--

Central Government in various sectors, several initiatives have been taken for development of roads, installation of mobile towers, skill development, improving network of banks and post offices, health and education facilities.

Recently the Government has approved the Special Central Assistance Scheme which envisages an outlay of Rs 1000 Cr per annum for three years for the most affected LWE districts to cover gaps in critical infrastructure and services.

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<u>Annexure-I</u> LSSQ No. *5 dated 11.12.2018

State	2011		2012		2013		2014		2015		2016		2017		2018 (upto 15.11.2018)	
	Incidents	Deaths	Incidents	Deaths												
Bihar	316	63	166	44	177	69	163	32	110	17	129	28	99	22	53	14
Chhattisgarh	465	204	370	109	355	111	328	112	466	101	395	107	373	130	355	138
Jharkhand	517	182	480	163	387	152	384	103	310	56	323	85	251	56	184	40
Odisha	192	53	171	45	101	35	103	26	92	28	86	27	81	29	73	12
TOTAL	1490	502	1187	361	1020	367	978	273	978	202	933	247	804	237	665	204

Data for LWE violence in Bihar, Chhattisgarh, Jharkhand & Odisha for the period 2011 to 2018 (upto 15.11.2018)

	2015			2016			2017			2018 (upto 15.11.2018)		
State	SFs Killed	SFs injured	Civilians killed	SFs Killed	SFs injured	Civilians killed	SFs Killed	SFs injured	Civilians killed	SFs Killed	SFs injured	Civilians killed
Andhra Pradesh	0	0	8	0	1	6	1	0	6	0	0	3
Bihar	2	11	15	12	8	16	0	0	22	2	4	12
Chhattisgarh	48	98	53	38	98	69	60	78	70	49	108	89
Jharkhand	4	4	52	9	16	76	3	14	53	9	10	31
M.P.	0	0	0	0	0	2	0	0	1	0	0	0
Maharashtra	2	39	16	3	21	20	3	40	13	0	15	11
Odisha	3	7	25	3	1	24	8	21	21	1	3	11
Telangana	0	0	2	0	0	0	0	0	2	0	1	2
Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
Others	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	59	159	171	65	145	213	75	153	188	61	141	159

Details of SF/Civilian Casualties for 2015 to 2018 (upto 15.11.2018)

Annexure-III LSSQ No. * 5 for 11.12.2018

DETAILS OF COMPENSATION PAID TO CAPF PERSONNEL MARTYRED IN LWE OPERATIONS (2015-2018)

(in Rupees)

CAPF	2015	2016	2017	2018
CRPF	4,41,77,846	43,25,77,357	52,95,41,117	19,22,01,198
BSF	2,25,00,000	4,43,40,000	-	6,42,40,000
ITBP	-	-	-	-
SSB	44,96,540	-	-	-
Total	7,11,74,386	47,69,17,357	52,95,41,117	25,64,41,198